

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.47(ND)/2008
CA NO.


CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SINGLE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY : Shri Lalit Agrawal
V/S
M/s. Shree Bihari Forgings Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
(1)	R.K. Gupta	Adv.	For Petitioner	
(2)	Lalit Duggand	Director	Petitioner	

ORDER

As in CP.No.103(ND)/2009.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)